

## **DHFL GENERAL INSURANCE LIMITED**

## **CONTRACTORS ALL RISK POLICY**

## 'ADD ON' COVER'

Valuable documents cover (UIN: IRDAN152A0036V01201718)

Attached to and forming part of the Policy No
"Subject otherwise to the terms, exclusions, provisions and conditions contained in the Policy, the
Indemnity granted by Section 1 of this Policy shall, in addition extend to indemnify the Insured in
respect of costs necessarily and reasonably incurred in rewriting or redrawing Plans or Specifications
of the contract works Insured hereunder, when such Plans or Specifications are lost or damaged by
any cause not excluded by this Section and the Insured needs to have them redrawn or rewritten in

The liability of the Company shall not exceed in the aggregate during the Policy period the Sum Insured set forth in the Schedule."

order to complete the project or to enable payment to be made for works already carried out.